

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A No. 180/00544/2017**

Wednesday, this the 7<sup>th</sup> day of February, 2018.

**CORAM:**

**HON'BLE Mr. U. SARATHCHANDRAN, JUDICIAL MEMBER  
HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Mr. K. Anilkumar, 54 years,  
S/o. P. Krishna Pillai,  
Additional Secretary to Government,  
Office of the Minister for Fisheries, Harbour Engineering  
and Cashew, Government Secretariat,  
Thiruvananthapuram - 695 001.  
Residing at Muthukulam Bungalow,  
Chandranathoppu, Kollam - 691 004. - Applicant

[By Advocate Dr. K.P. Satheesan, Senior &  
Mr. P. Mohandas]

**Versus**

1. Union of India represented by its Secretary,  
Ministry of Personnel,  
Department of Personnel and Training,  
North Block, New Delhi - 110 001.
2. deleted vide order dated 02.11.2017.
3. deleted vide order dated 02.11.2017.
4. State of Kerala represented by the Chief Secretary,  
Government Secretariat, Thiruvananthapuram - 695 001.
5. Mr. B. Radhakrishnan.  
Additional Secretary to Government,  
Revenue (Devaswom) Department,  
Government of Kerala.  
Residing at 'Pournami', V.P. No. 15/416,  
Nettayam (P.O), Thiruvananthapuram - 13 - Respondents

*(R-5 impleaded vide order dated 08.01.2018)*

[By Advocate : Mr. N. Anilkumar, Senior PCGC for R-1  
Mr. M. Rajeev, GP (R-4)  
Mrs. Girija K. Gopal (R-5)]

The application having been heard on 07.02.2018, the Tribunal on the same day delivered the following:

**O R D E R**

**Per: U. Sarathchandran, Judicial Member**

Mr. P. Mohandas, learned counsel for the applicant submitted that applicant is not pressing the O.A.

2. O.A is dismissed as not pressed. No order as to costs.

(Dated, 7<sup>th</sup> February, 2018.)

**(E.K. BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

**(U. SARATHCHANDRAN)  
JUDICIAL MEMBER**

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### Applicant's Annexures

Annexure A1 True copy of the IAS (Appointment by Selection) Regulations, 1997.

Annexure A2 True copy of the order G.O. (Rt) No. 9266/2008/GAD dated 29.11.2008.

Annexure A3 True copy of the notification No. 1272365/Spl. A1/2017/GAD dated 25.03.2017 issued by the 4<sup>th</sup> respondent.

### Annexures of Respondents

Annexure R-1 True copy of the O.M. No. 22012/99/2009-AIS(I), dated 25.08.2010.

Annexure R-2 True copy of the O.M. No./ 22012/99/2009-AIS(I) dated 17.03.2015.

Annexure R-4 (a) True copy of G.O (Ms) No. 106/2014/GAD dated 05.05.2014.

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